

**GOVERNMENT OF INDIA  
RAILWAYS  
LOK SABHA**

UNSTARRED QUESTION NO:1905  
ANSWERED ON:14.03.2002  
TRAIN ROBBERIES  
VIJAY KUMAR MALHOTRA

**Will the Minister of RAILWAYS be pleased to state:**

- (a) the number of train robberies taken place during the last one year, month-wise;
- (b) the State in which the train robberies have been the highest during the same period;
- (c) the position in Bihar and Jharkhand in this regard; and
- (d) the steps being taken for curbing such incidents?

**Answer**

MINISTER OF STATE IN THE MINISTRY OF PARLIAMENTARY AFFAIRS AND MINISTER OF STATE IN THE MINIST  
RAILWAYS ( SHRI O. RAJAGOPAL )

(a) `Policing` being a State subject, prevention and detection of crime on Railways including running trains is the Constitutional responsibility of the State Governments. As per information available with this Ministry, the number of train robberies that took place during the last one year that is 2001, month-wise is as under:-

Month	Number of cases reported
January	13
February	14
March	12
April	11
May	14
June	21
July	23
August	23
September	17
October	19
November	22
December	20

(b) & (c) The highest number of train robberies took place in Gujarat State during 2001 and Bihar and Jharkhand are placed 5th and 6th.

(d) Though maintenance of law and order and control of crime on Railway premises including running trains is the responsibility of the State Government concerned, the Railway administration has taken the following steps :

1. Anti-social elements are removed from Railway premises and trains.
2. Coach Attendants/TTEs keep proper watch on the passengers entering/detraining from the coaches.
3. FIR forms are made available with the Train Guards/Stations Masters/RPF to facilitate the travelling public to lodge their reports immediately.
4. Sharing of Special Intelligence and Crime Intelligence between RPF and GRP is done at all levels.
5. Announcement through Public Address system and CCTV at important Railway Stations to alert the travelling passengers against theft of their belongings etc.
6. RPF Assistance posts are provided at important stations to assist passengers in lodging FIRs with Government Railway Police.
7. Periodic High Level co-ordination Meetings with Government Railway Police and Local Police are conducted to analyze the crime position with a view to taking suitable preventive measures.